

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 97, 120, 122, 134, 136, 141, 146 & 193 of 2013

Dated : 22nd July, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No. 97 of 2013 &
IA-56 of 2014**

NTPC Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Anr.Respondent(s)

**Counsel for the Appellant(s) : Mr. M G Ramachandran
Ms. Poorva Saigal**

**Counsel for the Respondent(s): Mr. Pradeep Misra
Mr. Manoj Kumar Sharma for R.2
Mr. Deepak Ohyami
Mr. Suraj Singh
Mr. M.S. Ramalingam
Mr. K.S. Dhindra**

Appeal No. 120 of 2013 & I.A. No. 77 of 2014

NTPC Ltd. Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Ors. Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Poorva Saigal**

Counsel for the Respondent(s): Mr. M.S.Ramalingam for R-1
 Mr. Pradeep Misra
 Mr. Manoj Kumar Sharma
 for R.10
 Mr. R.B. Sharma for R.4, 5 & 18

Appeal No. 122 of 2013 & I.A. No. 75 of 2014

NTPC Ltd. **Appellant(s)**

Versus

**Central Electricity Regulatory
 Commission & Ors.** **Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
 Ms. Poorva Saigal

Counsel for the Respondent(s): Mr. M.S.Ramalingam for R-1
 Mr. Pradeep Misra
 Mr. Manoj Kumar Sharma
 for R.2
 Mr. R.B. Sharma for R.7
 Mr. Alok Shankar for TPDDL
 Mr. Bipin Gupta
 Mr. S.K. Bansal for R.3 to 5

Appeal No. 134 of 2013 & I.A. No. 76 of 2014

NTPC Ltd. **Appellant(s)**

Versus

**Central Electricity Regulatory
 Commission & Ors.** **Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
 Ms. Poorva Saigal

Counsel for the Respondent(s): Mr. M.S.Ramalingam for R-1
 Mr. Pradeep Misra
 Mr. Manoj Kumar Sharma
 for R.2

Mr. R.B. Sharma for R. 7
 Mr. Alok Shankar for TPDDL
 Mr. Ashish Gupra &
 Mr. Aditya Mukherjee for R-8

**Appeal No. 136 of 2013 &
 I.A. No. 21 of 2014**

In the matter of:

NTPC Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran
 Ms. Poorva Saigal**

**Counsel for the Respondent(s): Mr. M.S.Ramalingam for R-1
 Mr. Pradeep Misra
 Mr. Manoj Kumar Sharma
 for R 2
 Mr. R.B. Sharma for R.7
 Mr. Alok Shankar for TPDDL**

Appeal No. 141 of 2013 & I.A. No.67 of 2014

NTPC Ltd. Appellant(s)

Versus

**Central Electricity Regulatory
 Commission & Ors. Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran
 Ms. Poorva Saigal**

**Counsel for the Respondent(s): Mr. M.S.Ramalingam for R-1
 Mr. Pradeep Misra
 Mr. Manoj Kumar Sharma
 for R.10
 Mr. R.B. Sharma for R.4, 5 & 17
 Mr. Alok Shankar for TPDDL**

Appeal No. 146 of 2013 & I.A. No. 74 of 2014

NTPC Ltd. Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Poorva Saigal**

**Counsel for the Respondent(s): Mr. M.S.Ramalingam for R-1
Mr. Pradeep Misra
Mr. Manoj Kumar Sharma
for R. 2
Mr. R.B. Sharma for R. 7
Mr. Alok Shankar for TPDDL**

**Appeal No. 193 of 2013 &
I.A. No. 57 of 2014**

NTPC Ltd. ... Appellant(s)

Versus

**Central Electricity Regulatory Commission & Ors. ...
Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Poorva Saigal**

**Counsel for the Respondent(s): Mr. M.S.Ramalingam for R-1
Mr. Pradeep Misra
Mr. Manoj Kumar Sharma
for R. 2
Mr. R.B. Sharma for R.4, 5 & 7**

ORDER

We have heard the Learned Counsel for the parties. The Learned Counsel for the parties have filed their Written Submissions with reference to opposing the Maintainability of the amendment applications. Mr. Mr. M.G. Ramachandran, Learned Counsel for the Applicant / Appellant will file the Reply to the Written notes on or before 30.07.2014 after serving copy on the other side.

Post the matter for further hearing on **06.08.2014 at 4.00 p.m.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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